Central Administrative Tribunal Lucknow Bench Lucknow C.C.P. 18/2005 In O.A.

Original Application No.341/1996

This, the 9th day of January 2008

Hon'ble Mr. Shankar Raju, Member (J) Hon'ble Mr. J.P. Shukla, Member (A)

Grish Chandra Shukla, aged about 59 years, son of Late Kripa Shankar Shukla, resident of Village and post Paharpur, District Lucknow.

Apphcant.

By Advocate: None

Versus

- 1. R. Ganeshan, Secretary, Union of India, Ministry of Post India, New Delhi.
- 2. H.L. Tamta, Senior Superintendent of RMS/post Offices, Bareilly Division, Bareilly.
- 3. C. P. Yadav, Superintendent, R.M.S., Bareilly Division.

Respondents.

By Advocate: Shri S. P. Singh.

Order (Oral)

By Hon'ble Mr. Shankar Raju, Member (J)

C.C.P. Stands disposed of as the orders have been complied with by the

respondents. Notices are discharged

(Shankar Raju)

Member (J)

HLS/

Member (A)